

NOTED & REGISTERED
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Date 28/1/2025
THIS DOCUMENT CONTAINS
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

Original Application No.190/2024

[Earlier Original Application No.946/2024]

Ms.Pratiksha Kothule ... Applicant

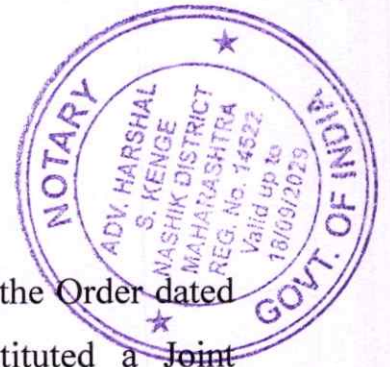
v/s

State of Maharashtra & Ors. ... Respondents

**Affidavit on behalf of Maharashtra Pollution Control Board
i.e. Respondent No.2**

I, Limbaji Bhad, Aged 57 years, occupation – Service, the Regional Officer of the Maharashtra Pollution Control Board at Nashik, having office address at Udyog Bhavan, First Floor, Trimbak Road, Near ITI, Satpur, Nashik – 422007, do hereby state on solemn affirmation as under –

- (1) I am filing this Affidavit in compliance of the Order dated 17/10/2024 passed by Hon'ble NGT, Western Zone Bench, Pune.
- (2) I say and submit that in the present application, the Applicant alleging that the garbage is being dumped unscientifically and irregular manner in Govardhan Village, located at Gangapur Road, Nashik and on several occasions, garbage is illegally burnt causing air pollution, emitting foul smell in the area.



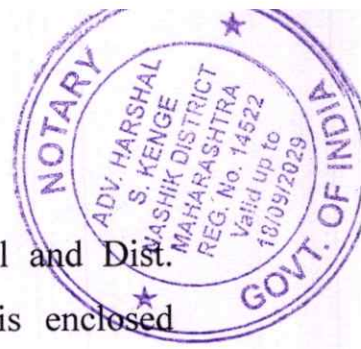
(3) I say and submit that, that in compliance of the Order dated 11/9/2024, the Hon'ble NGT has constituted a Joint Committee comprising District Collector, Nashik, Sub-Regional Officer, Maharashtra Pollution Control Board, Nashik and Municipal Commissioner Nashik and the said Joint Committee submitted their report before this Hon'ble NGT, which was taken on record.

(4) I say and submit that, that in order to verify the present status, the Official of the Respondent Board at Nashik visited aforesaid site on 15.01.2025 and observed as follows :-

- (i) The waste disposal is being carried out near the water tank. However, segregation of waste is not being performed, and all waste is being dumped together.
- (ii) The legacy waste has been relocated from this site for further disposal.
- (iii) The area has been enclosed with a compound wall and gate and no instances of fire or burning of waste were observed at the site.

A copy of the visit report dated 15/1/2025 alongwith photographs is enclosed herewith and marked as an **Annexure-I.**

(5) I say and submit that on the basis of aforesaid non-compliances, the Respondent Board has issued letter dated

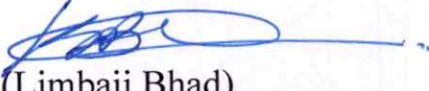


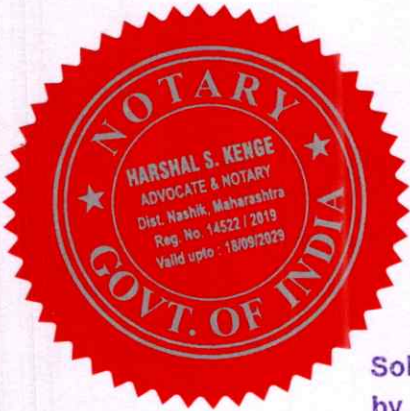
15/01/2025 to Grampanchayat, Govardhan, Tal and Dist. Nashik. A copy of letter dated 15/01/2025 is enclosed herewith and marked as an as **Annexure-II**.

- (6) I say and submit that as per the provisions of the Solid Waste Management Rules, 2016, the Authorization is required if the volume of waste is exceeding five metric tones per day including sanitary landfills from SPCB. However, the Grampanchayat, Govardhan generates municipal solid waste 2.0 MT / day, which is less than 5 MT/day.
- (7) Hence this Affidavit.

Solemnly affirmed on this day of January, 2025 at Nashik.

For and on behalf of
Maharashtra Pollution Control Board

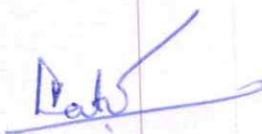

(Limbaji Bhad)
Regional Officer-Nashik



Solemnly affirmed before me.
by Limbaji Suresh Bhad.
identified by Adv
whom I know personally.


HARSHAL S. KENGE
Advocate & Notary Govt. of India

Parties are
Identified by :-



MAHARASHTRA POLLUTION CONTROL BOARD**Grams: PREPOLL**

Tel Nos : 0253 / 2365150

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Email: sronashik@mpcb.gov.in

"Your Service is our Duty"

Sub-Regional OfficeUdyog Bhavan, 1st floor,
Trimbak Road, MIDC Compound,
Near ITL, Satpur Nashik.-422 007.**VISIT REPORT**

Date -15/01/2025

Name of Industry: - *Govardhan Grampanchayat
(Solid Waste Dump site)
Near Water Tank, Govardhan,
Nashik*

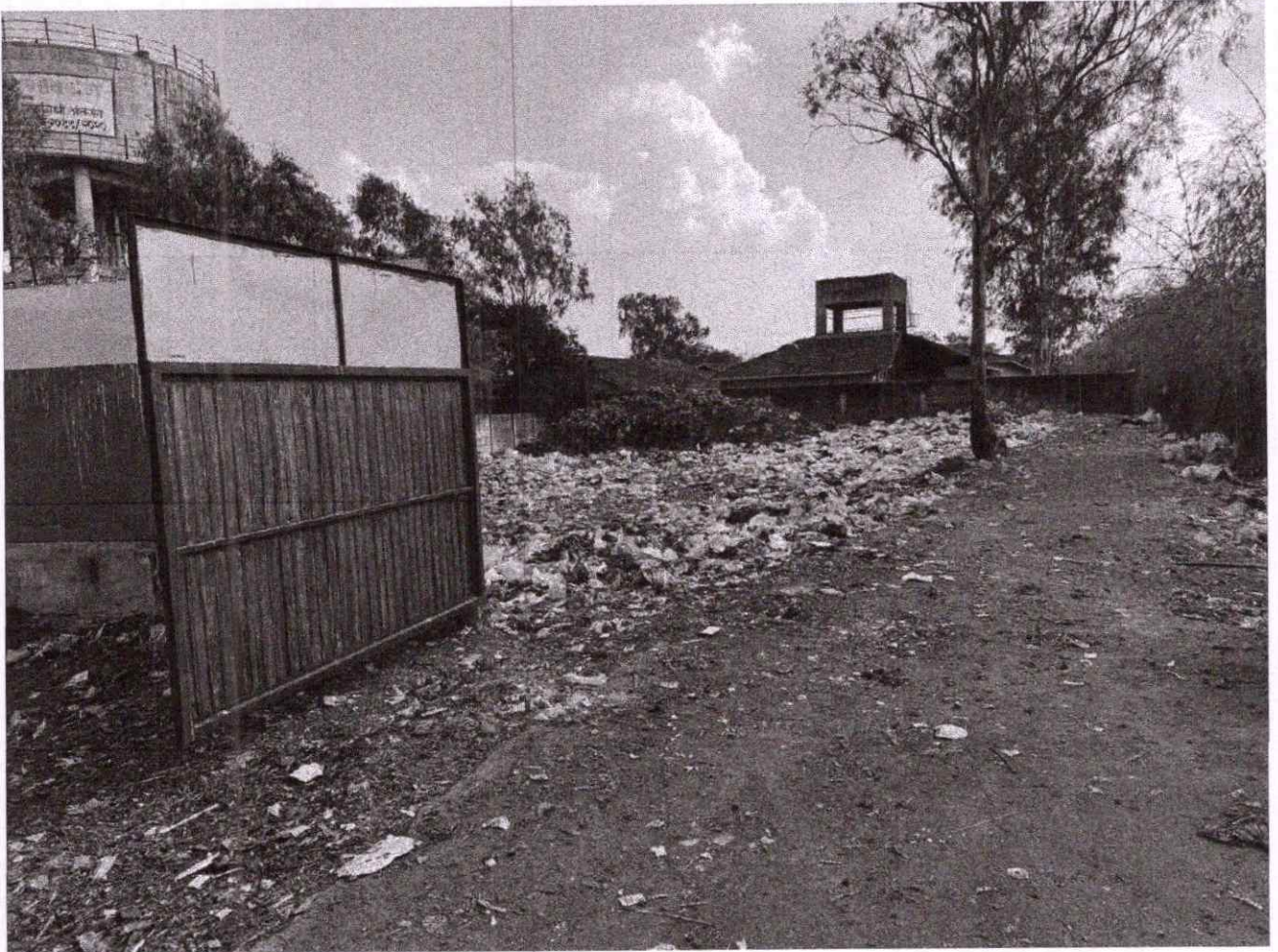
Industry representative: -

Consent Status: - *N.A*

Observations: - During the **time of visit** following observation are made....

1. Visited the solid waste dumping site of Govardhan village, Tal & Dist: Nashik which is located near Water Tank, Main Road., Govardhan village.
2. Observed that solid waste is dumped at the site, the waste is mixed type of waste, no segregation of waste is being done.
3. The legacy waste observed removed for further disposal.
4. The compound with gate is provided to this dump site.
5. No any fire observed in this dumped waste.
6. Grampanchayat representative were not available for the visit.

(Prashant Gaikwad)
Sub-Regional Officer,
MPCB Nashik.





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MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE, NASHIK

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Sub-Regional Office
Udyog Bhavan, First Floor
Trimbak Road, Near ITI, Satpur,
Nashik - 422007

No. MPCB/SRO/NASHIK/ 3145/2025

Date: 15 /01 /2025

To,
Gram Vikas Adhikari,
Gram Panchayat Govardhan,
Tal. Dist. Nashik

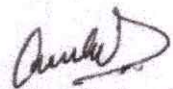
Sub:- Complaint received regarding burning of waste in the waste depot of Gram Panchayat Govardhan.

Ref:- 1. Hon. Collector, Officers of Maharashtra Pollution Control Board Nashik Joint inspection on 03/10/2024.
2. This office's letter no. 2766 /2024, dt. 03/10/2024.
3. Officer of Maharashtra Pollution Control Board. inspection on 15/01/2025

As per the subject mentioned above and Reference No. 2, it was informed that solid waste management and disposal are being carried out near the water tank by the Govardhan Gram Panchayat, and appropriate measures such as segregation were advised.

During the inspection conducted on 15/01/2025 at the said location, it was observed that waste disposal is being carried out near the water tank. However, segregation of waste is not being performed, and all waste is being dumped together. It was also observed that the legacy waste has been relocated from this site for further disposal. Additionally, it was noted that the area has been enclosed with a compound wall and gate, and no instances of fire or burning of waste were observed at the site.

Therefore, you are once again directed to regularly implement measures for solid waste management, such as segregation of waste into dry and wet categories, including separating plastic waste. The handling and disposal of solid waste must be carried out appropriately and in accordance with prescribed guidelines.


(Prashant Gaikwad)
Sub-Regional Officer,
MPCB Nashik.

Copy submitted for information to: The Regional Officer, MPCB Nashik.

Annexure

II

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

उप-प्रादेशिक कार्यालय, नाशिक

फोन नं. : ०२५३- २३६५१५०, २३६२८२०
फॅक्स : ०२५३- २३६५१४०
Email: sronashik@mpcb.gov.in



उद्योग भवन, १ ला मजला,
आय.टी.आय. सिग्नल जवळ,
त्र्यंबक रोड, सातपूर, नाशिक - ०७.

“आपली सेवा आमचे कर्तव्य”

जा.क्र.मप्रनि/ उप्राकाना/३१४५/२०२५

दि. १५/०१/२०२५

प्रति,
ग्रामविकास अधिकारी,
ग्रामपंचायत गोवर्धन,
ता. व जि. नाशिक

विषय :- ग्रामपंचायत गोवर्धन येथील कचरा डेपो मध्ये कचरा जाळणे बाबत प्राप्त तक्रार.

संदर्भ:- १. मा. जिल्हाधिकारी सो. नाशिक यांच्यासोबत महाराष्ट्र प्रदूषण नियंत्रण मंडळाचे अधिकारी यांची दि. ०३/१०/२०२४ रोजीची संयुक्त पाहणी.

२. या कार्यालयाचे पत्र क्र. मप्रनि/ उप्राकाना/ २७६६/२०२४, दि. ०३/१०/२०२४.

३. महाराष्ट्र प्रदूषण नियंत्रण मंडळाचे अधिकारी यांची दि. १५/०१/२०२५ रोजीची पाहणी.

उपरोक्त विषयांवर व संदर्भ क्र. २ अन्वये गोवर्धन ग्रामपंचायत मार्फत घनकचरा हाताळणी व विल्हेवाट पाण्याच्या टाकीजवळ करण्यात येत आहे व त्याविषयी योग्य ती हाताळणी जसे की विलगीकरण करणे याबाबत कळविण्यात आले होते. उपरोक्त ठिकाणी दि. १५/०१/२०२५ रोजी पाहणी केली असता असे निदर्शनास आले की, पाण्याच्या टाकी जवळच्या जागेवर कचरा विल्हेवाट करण्यात येत आहे. परंतु कचऱ्याची विलगीकरण करत नसल्याचे निदर्शनास आले. सर्व कचरा एकत्रीत रित्या डम्प केला जातो. तसेच जुना कचरा (Legacy waste) या ठिकाणाहून पुढील विल्हेवाटीकरिता हलवण्यात आल्याचे निदर्शनास आले आहे. सदर जागेला कंपाऊंड व गेट केल्याचे निदर्शनास आले आहे सदर कचऱ्याला कोणतेही प्रकारे आग किंवा जाळ लागल्याचे निदर्शनास येत नाही.

सबब आपणास पुनश्च निर्देश देण्यात येते की घनकचरा हाताळणी व घनकचरा व्यवस्थापन जसे की विलगीकरण करणे प्लास्टिक व ओला कचरा वेगळा करणे यांसारख्या उपाययोजना नियमितरीत्या करण्यात याव्या व घनकचऱ्याची हाताळणी व विल्हेवाट योग्यरीत्या करावी.

(प्रशांत गायकवाड)

उप-प्रादेशिक अधिकारी,

म.प्र.नि.मंडळ,

नाशिक.

प्रत माहितीस्तव सादर:- प्रादेशिक अधिकारी म. प्र. नि. मंडळ, नाशिक.